

Fourteenth Loksabha

Session : 9

Date : 13-12-2006

Participants : Satheedevi Smt. P., C.S. Sujatha Smt.

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Title: Women Reservation Bill.

SHRIMATI C.S. SUJATHA (MAVELIKARA): The women in the country for long have been demanding one third reservation in the State Assemblies and in the Parliament. The promised Women Reservation Bill is pending for over a decade now. The present UPA Government assured the nation through the Common Minimum Programme, the introduction of the Bill but even after completing more than two years in the Office, so far no step has been taken in this regard.

The hon. Prime Minister and the UPA Chairperson have assured the representatives of women organizations that the Bill would be introduced in the present Session of the Parliament. But the issue has not figured in the Agenda for this Session.

I urge upon the Government to include the matter in the Agenda for the present Session and introduce the Women Reservation Bill in the present Winter Session itself keeping with the promise given to the nation and the women in the country. Sir, the hon. Minister is present in the House....
(Interruptions)

MR. SPEAKER: Shrimati Satheedevi will associate with it.

SHRIMATI C.S. SUJATHA : Sir, the hon. Minister is present here.

MR. SPEAKER: I cannot compel anybody.

... (Interruptions)

MR. SPEAKER: Nothing, except what Shri Shailendra Kumar says, will go on record. Shrimati Satheedevi's name will be associated.

(Interruptions)*

MR. SPEAKER: It is very unfortunate. Not one word is being recorded. Why are you shouting?

... (Interruptions)

MR. SPEAKER: If you will not listen, I will immediately adjourn the House.

... (Interruptions)

*Not recorded

MR. SPEAKER: The House stands adjourned till five minutes past one of the clock.

12.57 hrs.

*The Lok Sabha then adjourned till five minutes
past Thirteen of the Clock.* [\[R18\]](#)

13.07 hrs.

The Lok Sabha Reassembled at seven Minutes past Thirteen of the Clock

(Shri Mohan Singh in the Chair)

SHRI BASU DEB ACHARIA (BANKURA): Sir, the Government has not responded...
(Interruptions)

सभापति महोदय नियम 377 के अधीन जितने मामले हैं, वे सब कार्यवाही का हिस्सा बनाए जाते हैं।